

>

Title: Introduction of High Court of Andhra Pradesh (Establishment of a Permanent Bench at Vijayawada) Bill, 2007.

SHRI L. RAJAGOPAL (VIJAYAWADA): I beg to move for leave to introduce a Bill to provide for the establishment of a permanent Bench of the High Court of Andhra Pradesh at Vijayawada.

* Published in the Gazette of India, Extraordinary, Part-II, Section-2 dated 30.11.2007

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of a permanent Bench of the High Court of Andhra Pradesh at Vijayawada."

The motion was adopted.

SHRI L. RAJAGOPAL : I introduce the Bill.

15.40 hrs.